

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SCG EXPORTS PRIVATE LIMITED OPERATING IN MANUFACTURING AND EXPORT OF
HANDCRAFT GOLD JEWELLERY
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SCG Exports Private Limited PAN: AAJCS8854Q CIN: U51900WB2006PTC109073
2.	Address of the registered office	17/3, Sambhu nath, Das Lane, LP 100/8, South Sinhee Kolkata - 700050
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	1. Module 4 NW, 4 th floor of SDF building, Manikanchan SEZ, Plot No. 1, Block CN, Sector V, Salt Lake, Kolkata 700091. 2. Flat No. E-4, Fourth floor, RICH HOMES, No. 76-19-5/1-30, Richmond road, Bangalore – 560 025
1.	Installed capacity of main products/ services	NA
2.	Quantity and value of main products/ services sold in last financial year.	NA
3.	Number of employees/ workmen	NIL
4.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.scgexports@gmail.com rj@rirp.co.in
5.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.scgexports@gmail.com rj@rirp.co.in
6.	Last date for receipt of expression of interest	23 December 2024
7.	Date of issue of provisional list of prospective resolution applicants	02 January 2024
8.	Last date for submission of objections to provisional list	07 January 2024
9.	Date of Issue of Final List of Prospective resolution applicants	17 January 2024
10.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22 January 2024
11.	Last date of Submission of resolution plans	21 February 2024
12.	Process email id to submit EOI	cirp.scgexports@gmail.com

Note: - The above timelines are subject to grant of extension of CIRP period by Hon'ble NCLT.



Rajkumar Jaiswal
Authorised Signatory of
Renascence Insolvency Resolution Professionals Private Limited

**As Resolution Professional of SCG Exports Private Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 01 August 2024
Correspondence Address: 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai - 400093;
IBBI Reg No.: IBBI/IPE-0093/IPA-1/2022-23/50034
Authorisation of Assignment valid upto: 30 June 2025**

Date: 23 November 2024
Place: Mumbai